

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH,
ALLAHABAD

Dated : Allahabad this the 4th day of July...1996.

CORAM : Hon 'ble Mr. T. L. Verma, Member-J
Hon 'ble Mr. D. S. Bawej Member-A

Review Application No. 21 of 1996

on behalf of

Smt. Pratibha.....applicant.

in

O.A.No.1274 of 1995.

Smt. Pratibha.....applicant.

versus

Union of India through Senior Superintendent of
Post offices, Aligarh

and

Sub-Divisional Inspector South Sub Division,
Aligarh.

.....Opp. parties.

O_R_D_E_R

(By Hon 'ble Mr. T. L. Verma,)
Member-J

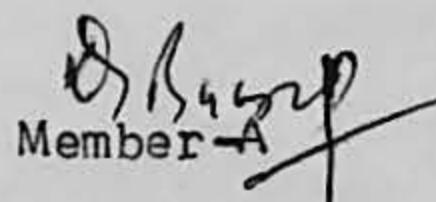
This review application has been filed
to review the judgment and order dated 11.1.1996
passed in O.A.No.1274 of 1995.

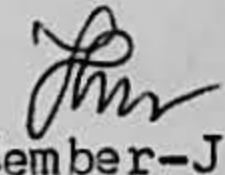
2. The above O.A. was filed for quashing order
dated 24.11.1995 terminating the substitute appoint -
ment of the applicant. This application was dismissed
in .
applicant had
as s had
in

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3. The power of review can be exercised only on discovery of new and important matter or evidence which after exercise of due diligence was not within the knowledge of the persons seeking the review or ~~there~~ ~~is~~ some mistake or error apparent on the face of the record has been detected. ~~I~~ have perused the review application and ~~I~~ find none of the grounds which the review jurisdiction can be invoked, has been made out.

4. In view of the above, ~~I~~ find no merit in this review application and dismiss the same.


Member-A


Member-J

(pandey)